

O.A. 1848/93.

08.9.2000

Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. S.K.I. Naqvi, J.M.

Sri K.P. Singh for the applicant.

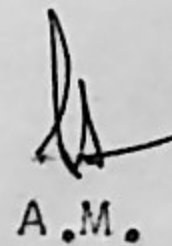
Sri Prashant Mathur for the respondents.

Learned counsel for the applicant states that this O.A. was filed against the order of suspension and for setting aside chargesheet dated 6.11.92. The disciplinary proceedings against the applicant continued and culminated in an order of punishment which has been challenged by the applicant in another O.A. No. 959/98.

The applicant had been taken back on duty after revocation of suspension. This O.A. has therefore become infructuous and is dismissed as having become infructuous. No order as to costs.


J.M.

Nafees.


A.M.